

IN THE NATIONAL COMPANY LAW TRIBUNAL; NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 224
(IB)-150/ND/2023

IN THE MATTER OF:
GHR Private Limited {Through Its Liquidator ... Applicant/Petitioner
Mr. Bhim Sain Goyal}

Versus

Registrar of Companies ... **Respondent**

Under Section: 59 of IBC, 2016

Order delivered on 20.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the ROC : Adv. Jyoti Khurana

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

In the afternoon one of us (Member Judicial) has another Bench to attend. In the wake, let the matter be listed before Regular Bench on 11.07.2024.

Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)